

DIVISION BENCH  
COURT - I

O-224

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/1471(KB)2019

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09<sup>TH</sup> MAY 2024**

IN THE MATTER OF	SATISH CHANDRA SANWALKA & ORS. VS TINPLATE DEALERS ASSOCIATION PVT. LTD & ORS.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

**Appearances (via video conferencing/physically)**

Ms. Sristi Barman Roy, Adv. : For Petitioner  
Ms. Rishika Goyal, Adv.

Mr. Ishaan Saha, Adv. : For Respondent  
Mr. Aishwarya Kumar Awasthi, Adv.

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. Post this matter on **2/7/2024**.

**Balraj Joshi**  
**Member (Technical)**

**Bidisha Banerjee**  
**Member (Judicial)**